

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 46/97

CO.10144-W/85

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.
Hon'ble Mr. B.P. Singh, Administrative Member.

NETAI CHAND PAIK

-V E R S U S-

UNION OF INDIA & ORS.(DEPTT. OF POSTS)

For the applicant : None.

For the respondents : Mr. S.K. Dutta, counsel for official respondents.

Heard on 22.6.99

Order on 22.6.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for hearing today, none appears for the applicant. We find that on earlier two consecutive occasions none appeared for the applicant. Mr. Dutta, Id. counsel appearing on behalf of the official respondents is present today. Therefore, the application is dismissed for default.

J.P.

Member (A)

H.S.

Member (J)